| | Annexure – 5: NA | | | | | |
|-------------------------------|---|------------------------|--|--|--|--|
| Name of the corporate debtor: | ; Date of commencement of CIRP | ; List of creditors as | | | | |
| on: | | | | | | |
| | List of operational creditors (Workmen) | | | | | |

(Amount in₹)

| Sl. No. | Name of authorised | Name of | Details o | | Details of claim admitted | | | Amount of any | Amount of claim under | | · | | |
|------------|-----------------------------|-------------|-----------|----------------|--------------------------------|----|------------------------|---|-----------------------|--|--------------|---------|--|
| | representa- tive, if any | work man | Date | Amount claimed | Amount of claim admitted | of | Whether related party? | % voting share in CoC, if applicable | ngent claim | mutual dues, that may be set-off | verification | dmitted | |
| | | | | | | | | | | | | | |
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